

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.18616/2022

(Arising out of impugned final judgment and order dated 14-10-2022 in WP No.11845/2022 passed by the High Court of Judicature at Bombay)

NIPUN TAWARI & ORS.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With IA No.157925/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.157926/2022-EXEMPTION FROM FILING O.T.)

Date : 19-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Anand Grover, Sr. Adv.
Mr. Rahul Arya, Adv.
Mr. Madhav Bhatia, Adv.
Mr. Aditya Pandey, Adv.
Mr. Yogesh Sharma, Adv.
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Govind Jee, AOR
Mr. Omanakuttan K.K., Adv.

Mr. Sudhanshu S. Choudhari AOR
Mr. Mahesh P. Shinde, Adv.
Ms. Rucha A. Pande, Adv.
Mr. Veeraraghavan M., Adv.

Mr. Siddharath Dharmadhikari, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Bharat Bagla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 List the Petition tomorrow (20.10.2022).

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar